

ITEM NO.1708

IN COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 901/2014

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

IA No. 134905/2019 - APPLICATION FOR SUBSTITUTION
IA No. 59077/2019 - APPLICATION FOR SUBSTITUTION
IA No. 174687/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 176133/2022 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 24-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
[IN CHAMBER]

For Petitioner(s) Mr. Anurag Kishore, AOR (NP)

For Respondent(s)

Mr. Ajeet Pandey, Adv.
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

None appears for the petitioners.

Learned counsel for the respondents seeks time
to file reply to the application seeking deletion of
name of deceased petitioner No. 3.

List after four weeks.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[RAVINDER SHARMA]
BRANCH OFFICER